

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**I.A. No. 411 of 2013 in**  
**DFR No. 2278 of 2013**

**Dated : 2<sup>nd</sup> December, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Indian Wind Energy Association & Ors. ....Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission & Ors. ....Respondent(s)**

Counsel for the Appellant(s) : Ms. Shikha Ohri

**ORDER**

**I.A. No. 411 of 2013**  
*(Appl. for condonation of delay)*

Issue notice to the Respondents returnable on 18.12.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **18.12.2013.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**